

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 01/2025	Punjab National Bank Vrs. Smt. Sunita Bishoyi and another	Simanchal Panda	9338005621	NA	04.01.2025	04.01.2025
			C.S. 02/2025	Lingaraj Floor Mills Pvt. Ltd. Vrs. Sri Mahendra Kumar Bhuyan	N.K.Tripathy	9437065151	NA	06.01.2025	06.01.2025
			C.S. 03/2025	Lingaraj Floor Mills	N.K.Tripathy	9437065151	NA	06.01.2025	06.01.2025

			Pvt. Ltd. Vrs. Trinath Jena					
		C.S. 04/2025	Lingaraj Floor Mills Pvt. Ltd. Vrs. Trinath Jena	N.K.Tripathy	9437065151	NA	06.01.2025	06.01.2025
		C.S. 05/2025	State Bank of India Vrs. Sudhakar Mahapatro	B.K.Mohanty	9437203565	NA	27.01.2025	27.01.2025
		E.P. 01/2025	Phoenix ARC Pvt. Ltd. Vrs. Vedbyash Residential College	Deepak Kumar Sukla	9437361700	NA	03.01.2025	03.01.2025
		E.P. 02/2025	Phoenix ARC Pvt. Ltd. Vrs. Arihant Junior College	Deepak Kumar Sukla	9437361700	NA	03.01.2025	03.01.2025
		E.P. 03/2025	M/s. Veritas Finance Pvt. Ltd. Now it known as Veritas Finance Ltd. Vrs. Saroj Kumar Senapati and another	Satya Narayan Panda	9437134867	NA	03.01.2025	03.01.2025
		E.P. 04/2025	M/s. Veritas Finance Pvt. Ltd. Now it	Satya Narayan Panda	9437134867	NA	03.01.2025	03.01.2025

			known as Veritas Finance Ltd. Vrs. Rabindranat h Senapati and another					
		E.P. 05/2025	Smt. Krushna Kumari Nayak Vrs. Sri Debahari Nayak & 09 Others	Sanjay Kumar Nayak	9937521352	NA	06.01.2025	06.01.2025
		E.P. 06/2025	Shivram Panigrahi Vrs. Kailash Chandra Sahu & 02 others	Sanjay Kumar Nayak	9937521352	NA	06.01.2025	06.01.2025
		E.P. 07/2025	Cholamandal am Investment & Finance Company Ltd. Vrs. Santosh Pahan	Deepak Kumar Sukla	9437361700	NA	28.01.2025	28.01.2025
		E.P. 08/2025	J.Kameswar Rao vrs. R.Gurunath & another	M.K.Mahapat ra	9437187575	NA	30.01.2025	30.01.2025
		CMA 01/2025	Sovana Mishra Vrs. Manoj Kumar	A.K.Mohapat ro	9437964553	NA	08.01.2025	08.01.2025

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 8/2024	ICICI Bank Cuttack Vrs Chabbila Kumar Nayak	S.Mohanthy & Associates	08.01.2024	03.01.2025
			CS(III) 156/2023	SBI Rasmec Cuttack Vrs Diptimayee Rout	S.Mohanthy & Associates	20.11.2023	20.01.2025
			CS(III) 156/2023	Sanjay Kumar Sahoo Vrs Ashok Kumar Sahoo & Others.	Sri Kishore Kumar Jena & Associates.	30.11.2024	30.01.2025
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	C.S.17/2024	Indian Overseas Bank Vs. Mrs. Shriyasmitha Dash	Birendra Meher	20.08.2024	28.01.2025
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 163/ 2014	IDBI Bank Ltd. Vrs. Arakhita Sahu & Ors	Adv. S. K. Das	29.08.2024	28.01.2025
			CS 166/ 2024	IDBI Bank Ltd. Vrs. Kalpana Mallick & Ors	Adv. S. K. Das	29.08.2024	28.01.2025
			Exe. 321/ 2024	M/s. Single transport Company Vrs. State of Odisha	Adv. T. N. Murty	05.11.2024	27.01.2025
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 44/ 2024	Odisha Gramya Bank Vrs. Akhaya Kumar Das	Adv. Srinibas Khandei & Associates	11.03.2024	22.01.2025
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 27/2023	State Bank Of India RASMEC Cuttack Vrs Somnath Mallick	Smt. S.R. Sahoo & Associates Vrs None	03.04.2023	04.01.2025
			CS(III) 116/2022	UCO Bank Cuttack Vrs M/s Sai Associates & Another	Sri D Ray Vrs A.K. Nayak & Associates	20.07.2022	07.01.2025
			CS(III) 103/2023	ICICI Bank Cuttack Vrs Jagadish Sahu	Sri B.B.Mishra & Associates vrs. S.P. Moharana & Associates	26.08.2023	08.01.2025
			CS(III) 496/2020	State Bank Of India RASMEC Cuttack Vrs Gayatri Industries	Sri S.K.Mohanty Vrs None	23.12.2020	10.01.2025
			CS (III) 36/2023	Odisha Gramya Bank vrs. Sri Hadibandu Tarai	Sri S.S.Sarangi Vrs None	26.04.2023	16.01.2025
			CS (III) 170/2022	State Bank Of India, RASMEC, Cuttack Vrs M/s Nayak Enterprises & others	Sri N. Tripathy vrs None	10.10.2022	17.01.2025
			CS (III) 189/2022	State Bank Of India RASMEC Cuttack Vrs M/s Om Maa Udyog & others	Sri N. Tripathy vrs None	22.10.2022	17.01.2025
			CS (III) 55/2021	Indian Overseas Bank vrs M/s Sai Electricals	Sri A. Mohanty, Advocate vrs Sri Srinivas Satpathy & Associate	04.01.2021	17.01.2025

			CS (III) 58/2021	Indian Overseas Bank vrs Precision Fabrication	Sri A. Mohanty, advocate vrs Srinivas Satpathy & Associate	04.01.2021	17.01.2025
			CS (III) 148/2023	Bank of Baroda Vrs. Kedarnath Biswal	Sri S.Sarangi vrs None	18.11.2023	20.01.2025
			CS (III) 150/2023	Bank of Baroda Vrs. Sai Manorama Art	Sri S.Sarangi vrs None	18.11.2023	20.01.2025
			CS (III) 155/2021	Indian Overseas Bank Cuttack Vrs Saroj Kumar Senapati	Sri Aurovinda Mohanthy & Associates Vrs None	27.04.2021	28.01.2025
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	C.S. 41/2023	Sasmita Kumari Mohanty Vrs. TPSODL	A.K.Pani Vrs. L.N.Pati	05.10.2023	30.01.2025
			C.S. 49/2023	Amita Choudhury Vrs. State of Odisha	Nilakantha Jujharsingh Vrs. K.P.Sahu	02.12.2023	30.01.2025
			C.S. 50/2023	Amita Choudhury Vrs. State of Odisha	Nilakantha Jujharsingh Vrs. K.P.Sahu	02.12.2023	30.01.2025
			C.S. 51/2023	Amita Choudhury Vrs. State of Odisha	Nilakantha Jujharsingh Vrs. K.P.Sahu	02.12.2023	30.01.2025
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	C.S.37 of 2023	Hindustan Petroleum Corporation Ltd. Vs.	Sanjib Kumar Pattnaik	07.11.2023	20.01.2025
			C.S.07 of 2024	State Bank of India,Bargarh Vs. M/s. Bansal Agencies	H.S. Nanda	24.04.2024	24.01.2025
			C.S.11 of 2024	State Bank of India, Bargarh Vs.	H.S. Nanda	21.05.2024	04.02.2025

				M/s. Prasad Agricultural Implements & Others			
			BKG 178/2010	Andhra Bank Vs. Chitra Mahananda & Others	M.R. Das	23.07.2010	04.02.2025
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Commercial Suit 177/2022	Punjab National bank Vrs. Bijay Kumar Sahoo & Others	Adv. B. Mohanty and Associates Vrs S. N. Das and Associates	03.08.2022	-	04.01.2025	885 days	Dismissed on contest	-	-	-
			Execution 491/2019	Ganesh Sponge Pvt. Ltd. United India Insurance Company Ltd.	Sri N.R. Tripathy Vrs Sri S. Behera	13.12.2019	-	10.01.2025	1855 days	fully satisfied	-	-	-
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 114/2023	Smt Nandini Mohapatra Vrs UCO Bank Tigiria Branch & Others	Sri B.B.Mishra & Associates Vrs Sidhartha Brahma & Associates	22.09.2023	-	20.01.2025	487 Days	Contested	-	-	-

			CS(III) 125/2023	ICICI Bank Cuttack Vrs Iswar Chandra Apat	Sri S.P. Mohanth & Associates Vrs S.S. Parida & Associates	12.10.2023	-	22.01.2025	469 Days	Contested	-	-	-
			CS(III) 149/2023	Bank of Baroda Cuttack Vrs Smt. Subhashree Mohanth	Sri S. Sarangi & Associates Vrs Sri S.Dash & Associates	18.11.2023	-	24.01.2025	434 days	Contested	-	-	-
			CS(III) 79/2022	State Bank Of India (RASMEC) Cuttack Vrs Sohini Karan	N.Tripathy & Associates Vrs Mohendra Dalei & Associates	21.05.2022	-	27.01.2025	983 Days	Contested	-	-	-
			ARBP 35/2024	M/S Kamachi Industries Ltd Vrs Brhamani River Pallets	Mr. Sidharth Dwibedi & Associates Vrs R.K.Mahan ta & associates	11.09.2024	-	08.01.2025	120 Days	Contested	-	-	-
			ARBP 1/2024	Asit Kumar Natia Vrs Equinox Gym	Mr. Swayamjit Rout Vrs S.Das & Associates	12.01.2024	-	17.01.2025	372 Days	Contested	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	I.A. 30/2024	Manasi Devi Mishra Vrs. Sandip Kumar Sahu	M.K.Mahap atra Vrs. Subash Chandra Patnaik	19.06.2024	NA	03.01.2025	06 month s 15 days	Contest			U/o.3 9, R- 1 & 2 of CPC
			I.A.	Manasi	M.K.Mahap	01.12.2023	NA	03.01.2025	01	Contest			U/o.3

			122/2023	Devi Mishra Vrs. Raghunath Sahu	atra Vrs. Subash Chandra Patnaik				year 1 month				9, R-1 & 2 of CPC
			E.P. 26/2023	Ambika Kumar Satapathy Vrs. Ajit Kumar Satapathy	Ladu Kishore Altia Vrs. Kishore Patnaik	20.07.2023	NA	04.01.2025	01 year 5 months	Contest			U/o.21, R-11 CPC
			I.A. 11/2024	Sujata Sabat Vrs. Purna Chandra Sahu	U.S.Sabat Vrs. Surjyanshu Sekhar Rath & B.K.Mohanty	04.12.2024	NA	10.01.2025	01 month	Contest			U/o.39, R-1 & 2 of CPC
			E.P. 05/2024	United Electricals and Engineering Pvt. Ltd. Vrs. General Manager (TPSODL)	Gouri Mohan Rath Vrs. Mahendra Kumar Mahapatra	19.01.2024	NA	24.01.2025	01 year 05 days	Contest			U/o.21, R-11 CPC
			I.A. 61/2024	Sunanda Nayak Vrs. Sibani Nayak	D.P.Panigrahy Vrs. Niranjana Nayak	12.07.2024	NA	27.01.2025	06 months	Contest			U/o.39, R-1 & 2 of CPC

			C.S. 466/2023	Paili Madhusuda n Vrs. P.Parvati & 16 others	Sanjay Kumar Nayak Vrs. Soubhagya Mishra	16.11.2023	NA	28.01.2025	01 year 02 month	Contest			U/o.7 , R-1 CPC
			C.S. 423/2022	Anuchhaya Behera Vrs. Prabhat Kumar Behera & 04 others	R.N.Sharm a Vrs. Lingaraj Mishra	26.11.2022	NA	29.01.2025	03 years	Contest			U/o.7 , R-1 CPC
			E.p. 26/2024	Durga Condev Pvt. Ltd. Vrs. State of Odisha	Gouri Mohan Rath Vrs. K.P.Sahu	20.02.2024	NA	29.01.2025	11 month s 11 days	Contest			U/o.2 1, R- 11 CPC
			C.S. 255/2022	Summa Real Media Pvt. Ltd. Vrs. Pradip Kumar Nahak	D.Prakash Chandra Achary Vrs. Kapileswar Pattnaik	05.07.2022	NA	31.01.2025	02 years 06 month s	Contest			U/o.7 , R-1 CPC
4.	Civil Judge (Sr. Div), Commercial Court, Samablpur	Sambalpu r	C.S.423/ 2014	Vibgyor Structual Constructio n Pvt. Ltd. Vs. State of Odisha & Others	S.N. Padhee Vs. G.P. A.K. Senapati	22.08.2014	No	15.01.2025	3799 days	Contested	-	15 days	Orde r 7, Rule 2

			C.S.124/2012	Mahanadi Coalfields Vs. Bank of India & Others	B.P. Behera & Associates Vs. S.S. Panda & Associates	17.10.2012	No	20.01.2025	4,478 days	Contested	-	15 days	Order 7, Rule 2
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	CS-97/173 of 2019-24	IDBI Bank, Sonapur Vrs M/s Ganapati Electricals	Plaintiff (Adv): Sri G.S.Panda and Associates.	26-07-2024 in Commercial Court, Balangir	No	02.01.2025	5 months 6 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-22/112 of 2023-24	Bank of Baroda, Kantabanji - Versus - Jitu Meher & others	Plaintiff (Adv): Sri Rajesh Ku. Sharma & Associates	24-07-2024 in Commercial Court, Balangir	No	02.01.2025	5 months 8 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-74/26 of 2017-24	Utkal Grameen Bank Versus Bimal Ku. Gadnaya and others	Plaintiff (Adv): Sri P.K.Biswal & Associates	08-07-2024 in Commercial Court, Balangir	No	03.01.2025	5 months 25 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-18/25 of 2017-24	SBI, Titilagarh Versus Sri Ganesh Ram Behera	Plaintiff (Adv): Sri R.N.Rath	20-07-2024 in Commercial Court, Balangir	No	15.01.2025	5 months 26 days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-136/192 of 2022-	UGB, Kamsara -Versus-	Plaintiff (Adv): Sri B.C.Panda	25-07-2024 in Commerci	No	17.01.2025	5 months 23	Dismiss for Default	N/A	N/A	C.P. C.

			24	Padma Nanda & others		al Court, Balangir			days				
			CS-28/200 of 2023-24	UGB, Dunguripali - Versus- Dillip Kumar Padhan	Plaintiff (Adv): Sri M.K.Panda	26-07-2024 in Commercial Court, Balangir	No	18.01.2025	5 months 24 days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-60/210 of 2024	IDBI Bank, Sonapur Vrs Bhubaneswar Pruseth	Plaintiff (Adv): Sri G.S.Panda and Associates.	26-07-2024 in Commercial Court, Balangir	No	20.01.2025	5 months 24 days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-351/1400 of 2023-24	UGB, Koudala Vers	Plaintiff (Adv): Sri Jalandhar Majhi & others.	18-07-2024 in Commercial Court, Balangir	No	20.01.2025	6 months 2 days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-149/197 of 2022-24	SBI, Binka -Versus- Nabin Kishore Mahakur & another	Plaintiff (Adv): Sri S.S.Dash	25-07-2024 in Commercial Court, Balangir	No	20.01.2025	5 months 25 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-244/199 of 2022-24	Bank of Baroda, Sonapur -Versus- Akash Mahala	Plaintiff (Adv): Sri B.P.Bedbak	25-07-2024 in Commercial Court, Balangir	No	20.01.2025	5 month 25 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-100/174 of 2019-24	Canara Bank, Sonapur -Versus-	Plaintiff (Adv): Sri S.S.Panigrahi	26-07-2024 in Commercial Court,	No	20.01.2025	5 Month 24 Days	Dismiss for Default	N/A	N/A	C.P. C.

			Rajendra Sahu & other		Balangir								
			Ashitap Mohanty -Versus- State of Odisha & others	Plaintiff (Adv): Sri G.C.Panigrahi & Associates	26-04-2017 in Sr. Civil Judge, Balangir	No	22.01.2025	7 Years 8 Months 26 Days	Judgment (Contest)	-	-		C.P. C.
			SBI, Patnagarh - Versus- Aniruddha Sandh	Plaintiff (Adv): Sri Rabindra Mishra & Associates	22-07-2024 in Commercial Court, Balangir	No	22.01.2025	6 Months	Dismiss for Default	N/A	N/A		C.P. C.
			IDBI, Bank Bhawanipatna	Plaintiff (Adv): Sri S.S.Panda	16-07-2024 in Commercial Court, Balangir	No	27.01.2025	6 Months 11 days	Dismiss on default	N/A	N/A		C.P. C.
			UGB, Karamtala - Versus- Bhimraj Rana	Plaintiff (Adv): Sri P.K.Sahu	22-07-2024 in Commercial Court, Balangir	No	30.01.2025	6 Months 8 Days	Dismiss on default	N/A	N/A		C.P. C.
			M/s- Sundaram Finance Ltd. - Versus- Mr. Taranisen Naik	D.Hr (Adv): Sri B.Satpathy & Associates	05-07-2024 in Commercial Court, Balangir	No	31.01.2025	6 Months 26 Days	Dropped	N/A	N/A		C.P. C.

			Ex. P- 30/12 of 2021-24	M/s-Axis Bank Ltd. -Versus- Kanheya Agrawal & another	D.Hr (Adv): Sri B.B. Barik & Associates	05-07-2024 in Commerci al Court, Balangir	No	31.01.2025	6 Month s 26 Days	Dropped	N/A	N/A	C.P. C.
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Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3688	103	28	3763	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1365	23	32	1356	
3.	Civil Judge (Sr. Div) , (Commercial Court), Berhampur	Ganjam	408	Institution- 15 <u>E.P. Restored- 03</u> Total- 18	16	410	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	436	03	09	430	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	198	Institution- 09 <u>Received- 04</u> Total- 13	17	194	
TOTAL			6095	160	102	6153	